

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.11.2019

ORDER NO. 244 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 94/2018 for **CESTAT, Ahmedabad** for the period from **23/12/2019 to 24/12/2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. Raju, Hon'ble Member (Technical)	From 23/12/2019 to 24/12/2019	Customs, Excise and Service Tax Division Bench Matters.
Sh. Ramesh Nair, Honb'le Member (Judicial)	From 23/12/2019 to 24/12/2019	Single Member Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.11.2019

ORDER NO. 245 of 2019

Hon'ble President is pleased to partially modify the roster order no. 201 of 2019 for CESTAT, Mumbai constituting Bench as follows:-

On 19/11/2019 at 2.30 p.m. Sh. S. K. Mohanty, Hon'ble Member (J) and Sh. Sanjiv Srivastava, Hon'ble Member (T) will hear the following ROM matter:

E/ROM/86115/2019 in E/697/2010

By order,




(Bineesh Kumar K.S.)

Registrar

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Dy. Registrar